

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Original Application No. 95 of 2023 (SZ)

IN THE MATTER OF:

P. Kannappan,

Kancheepuram and Anr

...Applicant(s)

-Vs-

The Tamil Nadu Coastal Zone Management Authority,

Chennai and Others

...Respondent(s)

INDEX

S. No.	Date	Description	Page No.
1.	13.03.2024	Independent Report filed by the District Collector, Chengalpattu – 2 nd Respondent	1 – 7
2.	07.03.2024	Communication between TNCZMA and the District Collector, Chengalpattu Letter No. P1/1484/2023	8 - 9
3.	12.03.2024	Communication between the District Collector, Chengalpattu and The Deputy Director of Town & Country Planning, Chengalpattu	10 - 11
4.	21.12.2023	Map Layouts along with A- Register	12 - 35

(**Note:** The page numbers are at the top centre of every page)



Through

Dr. D. Shanmuganathan

Standing Counsel of Tamil Nadu

National Green Tribunal

Southern Zone, Chennai

Date: 13.03.2024

BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE,
CHENNAI
Original Application No 95 of 2023 (SZ)

1. Kannapan,
S/o.Theepanjan.,
Tsunami Quarters,
Thazhuthalikuppam, Cheyyur.
Kanchipuram,
Phn:9566254546.
2. D.Moorthy,
S/o.Duraikannan,
Tsunami Quarters,
Thazhuthalikuppam, Cheyyur.
Kanchipuram,
Phn:9566254546.

...Applicant

Verses.

1. The Tamil Nadu Coastal Zone Management Authority
Rep by its Member Secretary
No.1, Jeenis Road, Panagal Building,
Ground Floor, Saidapet, Chennai-600015,
Email:tndoe@tn.nic.in,
Phn:044-24336594.
2. The District Collector,
Chengalpattu District,
G.S.T.Road,
Chengalpattu-603001.
Email:collr-cpt@nic.in
Phn:044-27427412.

.....Respondent


District Collector
Chengalpattu

3/23

INDEPENDENT REPORT FILED BY
DISTRICT COLLECTOR, CHENGALPATTU

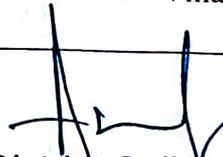
I, S. Arunraj S/o /R.Samuthira Pandian, male aged about 31 years residing at the Collector's Bungalow, Chengalpattu, discharging duties as District Collector, Chengalpattu, do hereby solemnly affirm and sincerely state as follows: -

It is submitted that one Thiru.Kannapan and Thiru.Moorthy have filed an application before this Hon'ble National Green Tribunal in Application No. 95/2023 with the prayer to direct the 2nd respondent therein to demolish all the illegal constructions raised in S.Nos.482, 483, 484, 485, 486, 487, 488, 496, 497, 498 and 499 of Paramankeni village and S.No.241 of Mudaliyarkuppam village, all of which fall in the No Development Zone of CRZ III as per the approved CZMP (Coastal Zonal Management Plan) map, to remove all construction debris, wastes, materials and to restore the area to its original condition.

It is submitted that taking up aforesaid application for consideration the Hon'ble National Green Tribunal in its order dated.31.07.2023 directed the 2nd respondent in the application (i.e.)the District Collector, Chengalpattu to file a report whether the area is coming under the planning authority of the Town Panchayat.

It is submitted that pursuant to the aforesaid direction of the Hon'ble National Green Tribunal the area under consideration was caused to be inspected by authorities concerned. During the inspection the following facts and the figures about the afore-mentioned lands became known.

Sl. No	Village	Survey No	Whether comes under the planning authority of the nearest Town Panchayat (Idaikazhinadu TP).
1	Mudaliyarkuppam	241/1, 2, 3, 4	Yes
2	Paramankeni	482, 483, 484, 485, 486, 487, 488, 496, 497, 498, 499.	No, These survey numbers fall within the jurisdiction of Lathur Village Panchayat.


 District Collector
 Chengalpattu

4/23

It is submitted that, all the afore-mentioned individual survey numbers were also inspected by the revenue authorities from the point of view of finding out whether any construction are found in the CRZ III falling within the above survey numbers. The details of findings made during the inspection are presented here under for the kind perusal of the Hon'ble National Green Tribunal.

Survey Number-482

There is a school named Sacred Heart Higher Secondary and Primary Schools and Church christidian St. Francis Xavier Historical Church situated within the land comprised in the survey number. The above structures are fully fenced off by compound wall and they fall within CRZ-III No Development Zone. In the revenue records the patta in respect of the above survey number admeasuring an extent of 2.35.00 hectares in the name of one Madha koil, Cheyyur Sowrinadha Swami as per patta number 346.

Survey Number-483

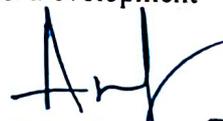
The above survey number has been sub divided into several sub divisions. One of the sub division 483/2A15, admeasuring an extent of 0.19.5 hectares features a house surrounded by coconut trees. Moreover, the survey number 483/2A18 admeasuring an extent of 0.03.50 hectares two other structures with closed gates and in unused state. This survey number fall under CRZ III No Development Zone. In the revenue records the patta in respect of the above sub division in the name of one Tmt.Rajeshwari Ammal, W/o.Venkatrama Reddiar and others as per Joint patta number 365.

Survey Number-484

Survey number 484 consist of the land in the beach front, this survey number falls under CRZ III No Development Zone. In the revenue records this survey number admeasuring an extent of 1.23.50 hectares classified as Punjai Anadeenam.

Survey Number-485

The house situated survey number 485/1A2 is 37.4 mtrs away from sea shore. The above structure is surrounded by compound wall with locked gates. Further, 485/1B, 485/2, 485/3 there are no structures. The land in this survey numbers fall under CRZ III No Development


District Collector 5/23
Chengalpattu

Zone. In the revenue records in respect of the survey number 485/1A2, admeasuring an extent 0.32.00 hectares in the name of one Tmt.Kalpanababu as per patta number 1423.

Survey Number-486

The survey number 486, admeasuring an extent of 1.13.50 hectares is categorized as Anadeenam government poramboke land. This survey number fall under CRZ III No Development Zone. No construction is found in this land.

Survey Number-487

In survey number 487 the only notable features were a small compound wall enclosing a coconut grove. This survey number falls under CRZ III No Development Zone. In the revenue records the patta in respect of the above survey number admeasuring an extent of 0.73.5 hectares in the name of one Thiru.Arunachalam and Others as per joint patta number 2076.

Survey Number-488

The above survey number has been sub divided into several sub divisions. One of the sub division 488/6B, admeasuring an extent of 0.18.83 hectares, features a two storied buildings. The above survey number stands in the name of one Thiru.Rajkumar in the revenue records as per patta number 2499. The other sub divisions remain vacant with compound wall surrounding them. Moreover, survey number 488/6A2, admeasuring an extent of 1.11.36 hectares, stand in the name of one Thiru.Ram Mohan Rav as per patta number 1243 and there are two structures being built in the land comprised in the above sub division. This survey number fall under CRZ III No Development Zone.

Survey Number-496

The above survey number has been sub divided into several sub divisions. One Ram Kasthuri Pvt Ltd resorts is situated in survey number 496/8 admeasuring an extent of 1.25.00 hectares stand in the name of Thiru.Ram Mohan Rav as per patta number 1242 in respect of the land. Opposite to the above structure there is a single storied building featuring a single room with asbestos roof. This survey number falls under CRZ III No Development Zone. The other sub divisions of the above survey number remain vacant with the compound wall surrounding.


District Collector 6/23
Chengalpattu

Survey Number-497

In survey number 497, we observed there is a house and also a new construction under process, which is 25-meter away from the seashore. This survey number falls under CRZ III No Development Zone. In the revenue records the patta in respect of the above survey number admeasuring an extent of 1.27.50 hectares in the name of one Thiru. Lakshmi Narayanan Sowdhri and R.K. Investment managing partner Murali mohan as per patta number 1302.

Survey Number-498

The above survey number has been sub divided into seven sub divisions. The sub division in survey number 498/1B4A admeasuring an extent of 0.15.05 hectares stands in the name of one Thiru.Ragu Ram as per patta number 2578. The land comprised in the above survey number features luxury bungalow with the swimming pool.

The sub division in the survey number 498/1B3A admeasuring an extent of 0.07.75 hectares stands in the name of one Thiru.Varshallango as per patta number 2586. There is a house built in this survey number.

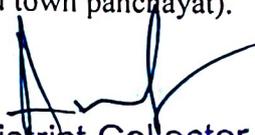
The sub division in the survey number 498/7 admeasuring an extent of 0.07.46 hectares stands in the name of Thiru.Ragu Ram as per patta number 2578 and there is a building with sheeted roof found in the above survey number. All the other sub divisions remain vacant. This survey number fall under CRZ III No Development Zone

Survey Number-499

The above survey number has been sub divided into four sub divisions. One of the sub division comprised in survey number 499/4 is enclosed by compound wall with locked gate. However, the canal side of the land does not have any compound wall. There is a single storied structure with temporary roofing was found in the above survey number. In the revenue records the patta in respect of the above survey number in the name of one Thiru.Vengatramanan as per patta number 1260. This survey number fall under CRZ III No Development Zone.

Survey Number-241

The entire land comprised in the survey number 241 (Mudaliarkuppam village), falls within the administrative jurisdiction of nearest town panchayat (Idaikazhinadu town panchayat).


District Collector
Chengalpattu 7/23

The sub divisions in survey number 241/2 and 241/3 stands in the name of one R.K. Investment managing partner Murali mohan as per patta number 1321 and the land comprised in the above sub divisions features the compound wall along the sea front. The above compound wall is 50 mts away from the seashore. There are no other structures found within the above survey number except some electric poles.

In this regard, a letter has been received from Department of Environment & Climate Change request to halt the ongoing constructions happening in the violation of rules in S.No.482 to 488 & 496 to 499 of Paramankeni village and S.No.241 of Mudaliyarkuppam village, Cheyyur Taluk, Chengalpattu District.

Subsequently, the Hon'ble National Green Tribunal(SZ) in its order dated: 04.03.2024 has directed as follows

“3. Let the detailed report from the Government be filed furnishing the particulars of the violators who should be made as a party before this Tribunal, as he is not able to say whether the work is stopped. We are giving a short date for the Government to respond in this regard.

4. Let the matter be listed on 14.03.2024.”

In view of the above, the District Administration directed the Deputy Director of Town & Country Planning, Chengalpattu to comply the direction of the Hon'ble NGT (SZ) order dated 04.03.2024 and furnish the action taken report to Director Department of Environment & Climate Change so as to submit the same before the Hon'ble NGT (SZ) on 14.03.2024.

It is therefore prayed that this Hon'ble National Green Tribunal may kindly be pleased to accept this report and close the Application No.95 of 2023 and thus render justice.


District Collector
Chengalpattu

8/23

VERIFICATION

I S.Arunraj S/o R.Samuthira Pandiyan, Hindu, aged about 31 years, the District Collector, Chengalpattu do hereby verify that the contents of above paragraphs are true to the best of my knowledge and are believed to be true on legal advice and that I have not suppressed any material fact.

Verified at Chennai on this the 13 day of March, 2024


District Collector
Chengalpattu 9/23

DEPARTMENT OF ENVIRONMENT & CLIMATE CHANGE**From**

Thiru A.R. Rahul Nadh, I.A.S.,
Member-Secretary, TNSCZMA &
Director, Department of Environment &
Climate Change,
Panagal Building, Saidapet,
Chennai 600 015

To

The Chairman-DCZMA /
District Collector,
Chengalpattu district,
Chengalpattu 603 001

Letter No. P1/1484/2023 dated 07.03.2024

Sir/Madam,

Sub.: Dept. of Environment & Climate Change - Original Application No. 95
of 2023 - Illegal Construction of 3 residential constructions in
Paramankeni village, Chengalpattu district - Regarding

- Ref.: 1. Order of Hon'ble NGT (SZ) dated 01/02/2024
2. Order of Hon'ble NGT (SZ) dated 04/03/2024
3. This office Lr.No: P1/1484/2023 dated: 02/02/2024
4. This office Lr.No: P1/1484/2023 dated: 01/03/2024

I would like to draw your attention to the reference 1st cited, wherein the Hon'ble NGT (SZ) has directed to take immediate action to stop the ongoing illegal constructions viz., S.No. 482 to 488 & 496 to 499 of Paramankeni village and S.No. 241 of Mudaliarkuppam village. It has also been directed that before the said action is taken, all constructions that are happening in violation of rules, as on date should be stopped forthwith by whoever is concerned.

In this connection, the District Collector of Chengalpattu district was instructed to take immediate action to halt the ongoing constructions that are happening in violation of rules in S.No. 482 to 488 & 496 to 499 of Paramankeni village and S.No. 241 of Mudaliarkuppam village via reference 4th cited.

Again, the case came up for a hearing on 04/03/2024 (reference 2nd cited) wherein the Hon'ble NGT (SZ) gave directions, which states "Let the detailed report from the Government be filed furnishing the particulars of the violators who should be made as a party before this Tribunal, as he is not able to say whether the work is stopped. We are giving a short date for the Government to respond in this regard." A copy of the order is enclosed herewith.

In connection with this, it is directed to submit the particulars of the violators and a report on whether construction activities have been stopped in the said survey numbers to this office immediately.

Please treat it as "Most Urgent"

Bh. N. G. 03/03/24

Yours faithfully,

Sd./- A.R. Rahul Nadh
Director of Environment
& Climate Change

// forwarded by order //

8/13/24
For Director of Environment
and Climate Change

K.B. wj
8/13/24

From

The District Collector,
Chengalpattu District.

To

The Deputy Director of Town & Country
Planning,
Chengalpattu Region,
No. 124, GST Road, Periyar Shopping
Complex,
Chengalpattu - 603 001.

Sir,

Date: 12.03.2024

Sub : TNPCB - MMN - Original Application No. 95 of 2023 - To stop the ongoing illegal constructions viz., S.F.Nos. 482 to 488 and 496 to 499 of Paramankeni Village and S.F. No. 241 of Mudaliarkuppam Village, which are in violation of the CRZ Notification - Reg

- Ref : 1. Order of Hon'ble National Green Tribunal (Southern Zone), Chennai dated 01/02/2024.
2. Letter No. P1/1484/2023 dated 01.03.2024 received from Department of Environment & Climate Change
3. Hon'ble National Green Tribunal (SZ), Chennai in O.A. No. 95 of 2023 dated: 04.03.2024.

Kind attention is invited to the reference cited above, Wherein the Hon'ble National Green Tribunal (SZ) in its order dated: 01.02.2024 has directed as follows:

1. *"Today, it is reported by the learned Government Pleader that the Revenue Department as well as the Tamil Nadu Coastal Zone Management Authority (TNCZMA) has inspected the area in dispute and found out that the constructions were made in the survey numbers mentioned in the application viz., Sy. Nos. 482 to 488 and 496 to 499 of Paramankeni Village and Sy. No. 241 of Mudaliarkuppam Village, which are in violation of the CRZ Notification, particularly in the 'No Development Zone'. However, the report is silent about the action taken by the authorities.*
2. *As it is found that the constructions are in violation of the CRZ Notification, let the concerned authorities take immediate action to stop the ongoing illegal constructions. However, before the said action is taken, all constructions that are happening, in violation of rules, as on date should be stopped forthwith by whoever is concerned. Let the CZMA - Tamil Nadu identify the violators and stop further construction in violation of the CRZ Notification and file a report."*

In this regard, a letter has been received from Department of Environment & Climate Change request to halt the ongoing constructions happening in the violation of rules in S.No 482 to 488 & 496 to 499 of Paramankeni village and S.No 241 of Mudaliyarkuppam Village, Cheyyur Taluk, Chengalpattu District.

Subsequently, the Hon'ble National Green Tribunal (SZ) in its order dated: 04.03.2024 has directed as follows

"3. Let the detailed report from the Government be filed furnishing the particulars of the violators who should be made as a party before this Tribunal, as he is not able to say whether the work is stopped. We are giving a short date for the Government to respond in this regard.

4. Let the matter be listed on 14.03.2024."

In view of the above, you are requested to comply the direction of the Hon'ble NGT (SZ) order dated 04.03.2024 and furnish the action taken report to Director, Department of Environment & Climate Change so as to submit the same before the Hon'ble NGT (SZ) on 14.03.2024.

Date: 12.03.2024


District Collector,
Chairman/DCZMA,
Chengalpattu

Copy to:

The Member-Secretary, TNSCZMSA &
Director, Department of Environment & Climate Change,
Panangal building, Saidapet,
Chennai 600 015.

3/3

மாவட்டம் காஞ்சிபுரம்

அளவைப்படிவ எண். 23

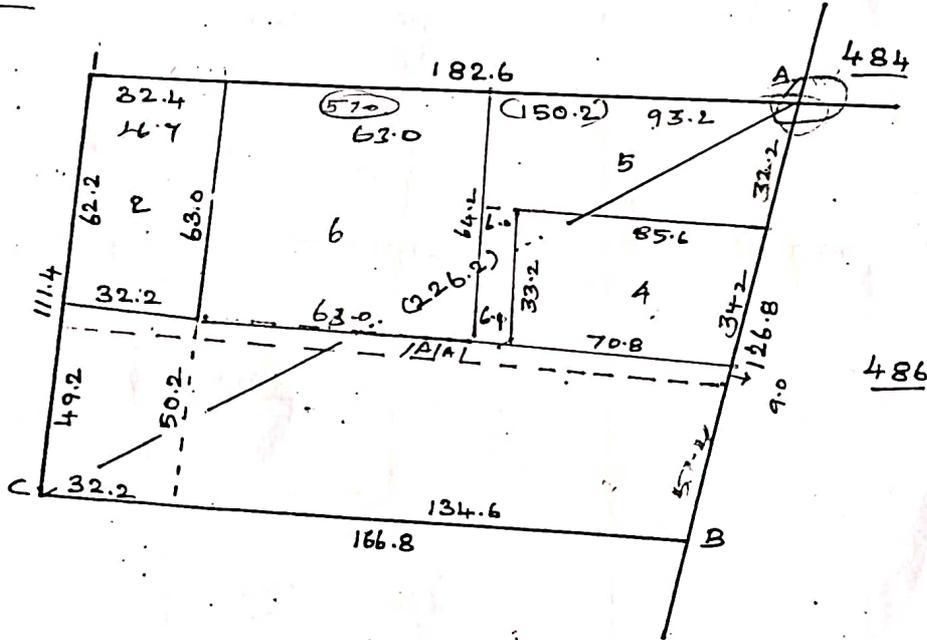
மாவட்டம் செய்யூர்

கிராமம் { எண் 120
பெயர் பரமண்கேணி

புல'எண் 485

பரப்பு : ஹெக்டேர் 2 ஏர் 01.5

483



New Subdivisions 485/101A, 435
 plotted as per T.R. 8 + 1537/1432
 dt. 1.2.2023 *[Signature]*

[Signature]
 21/12/23
 கிராம நிர்வாக அலுவலர்
 எண்: 120, பரமண்கேணி கிராமம்
 செய்யூர் வட்டம்
 செங்கல்பட்டு மாவட்டம்.

		C		
		226.2		
		159.4	89.2	1
A	91.0	86.6		
		B		

புல'எண் 485

அளவு 1: 2000 ம.டீ

கிராம நிர்வாக அலுவலர்

வட்டம் காஞ்சிபுரம்

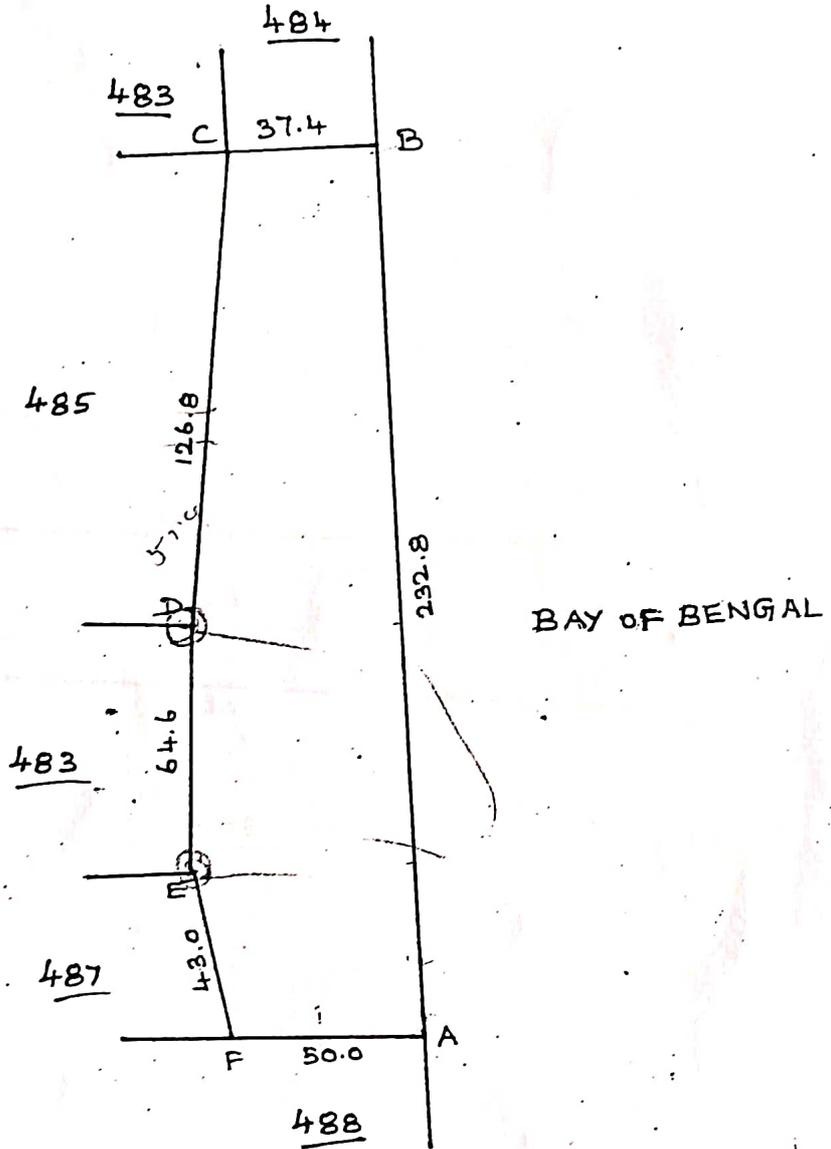
அளவைப்படிவ எண். 23

வட்டம் செய்யூர்

கிராமம் { எண் 120
பெயர் பரமன்கேணி

புல எண் 486

பரப்பு : ஹெக்டேர் 1 ஏர் 13.5



கிராம நிர்வாக அலுவலர்
நெ: 120, பரமன்கேணி கிராமம்
செய்யூர் வட்டம்
செங்கல்பட்டு மாவட்டம்.

	B		
	232.8		
C	37.2	231.2	
D	52.4	105.8	
E	56.2	41.2	
	A		
F	50.0	1.4	Back

அளவு 1: 2000 மீ.டி

வரைவு அலுவலர்

வரைவு அலுவலர்

மாவட்டம். காஞ்சிபுரம்

அளவைப்படிவ எண். 23

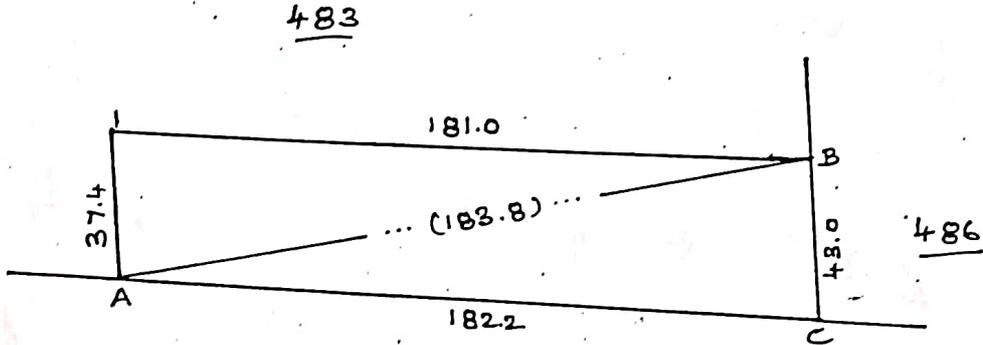
வட்டம் செய்யூர்

கிராமம் { எண் 120
பெயர் பரமண்கேணி

புல எண் 487

பரப்பு : ஹெக்டேர்

0 ஏர் 73.5



செய்யூர்
2/12/2017

கிராம நிர்வாக அலுவலர்
நெ: 120, பரமண்கேணி கிராமம்
செய்யூர் வட்டம்
செங்கல்பட்டு மாவட்டம்.

		B		
		183.8		
		177.2	42.6	C
1	36.6	6.4		
		A		

அளவு

அளவு 1:2000 ம.மீ

அளவு

மாவட்டம் தஞ்சை

அளவைப்படிவ எண். 23

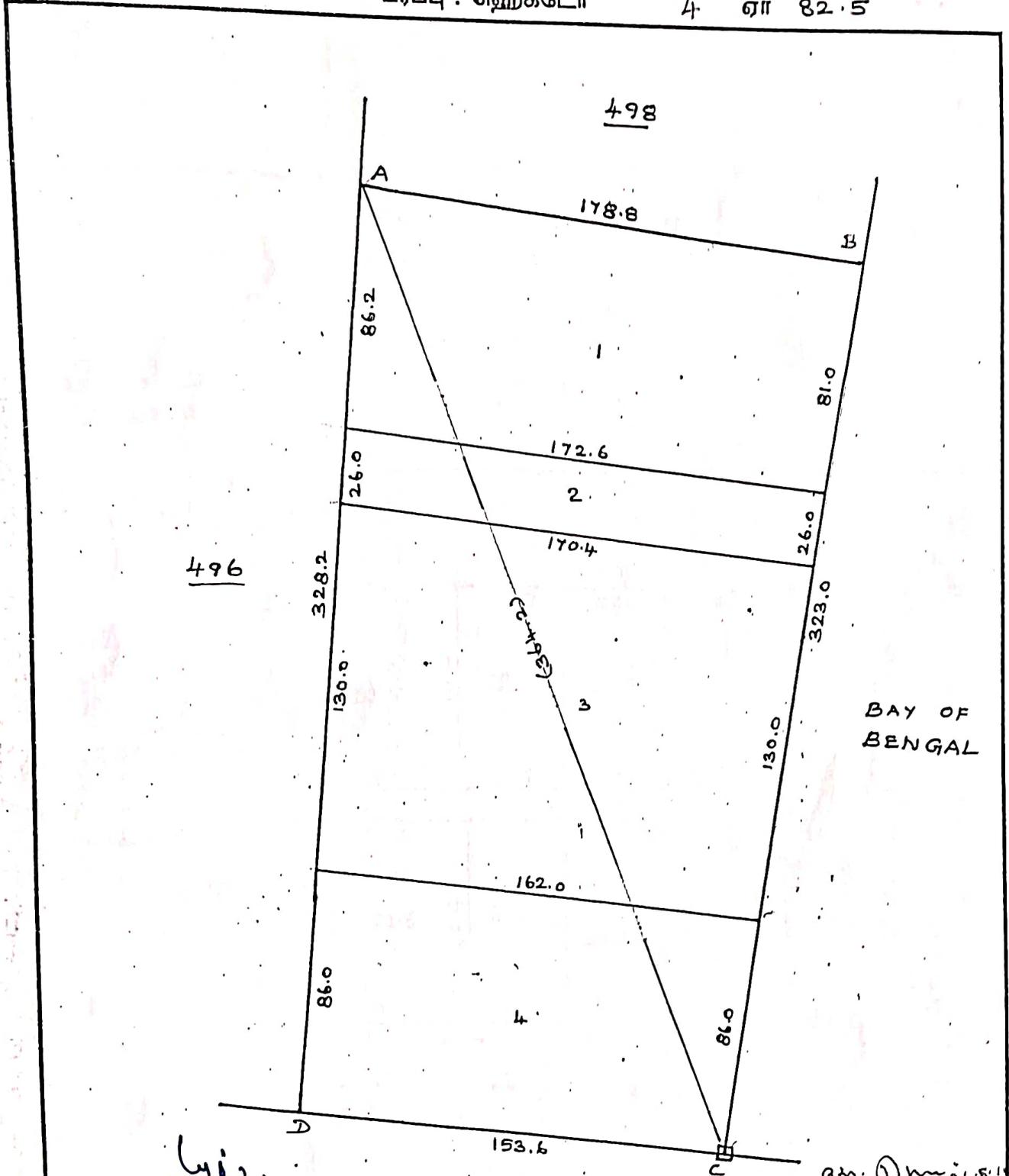
வட்டம் ஒசையூர்

கிராமம் { எண் 120
பெயர் பரமன்கேணி

புல எண் 499

பரப்பு : ஹெக்டேர்

4 ஏர் 82.5



கிராம நிர்வாக அலுவலர்
நெ: 120, பரமன்கேணி கிராமம்
செய்யூர் வட்டம்
தஞ்சை மாவட்டம்

கி. எண். 62.
முதலியார் இயல்பம்

உதவி இயக்குனர்,
பேர அளவை பதிவேடுகள் துறை
காஞ்சிபுரம்.

வரைபடம்
28.1.14

அளவு 1 : 2000 மீட்டர்

28/1/14
சிவசுந்தரன்
R. சிவசுந்தரன்
27.2.14

மாவட்டம் கரகூடுதிரம்

அளவைப்படிவ எண். 23

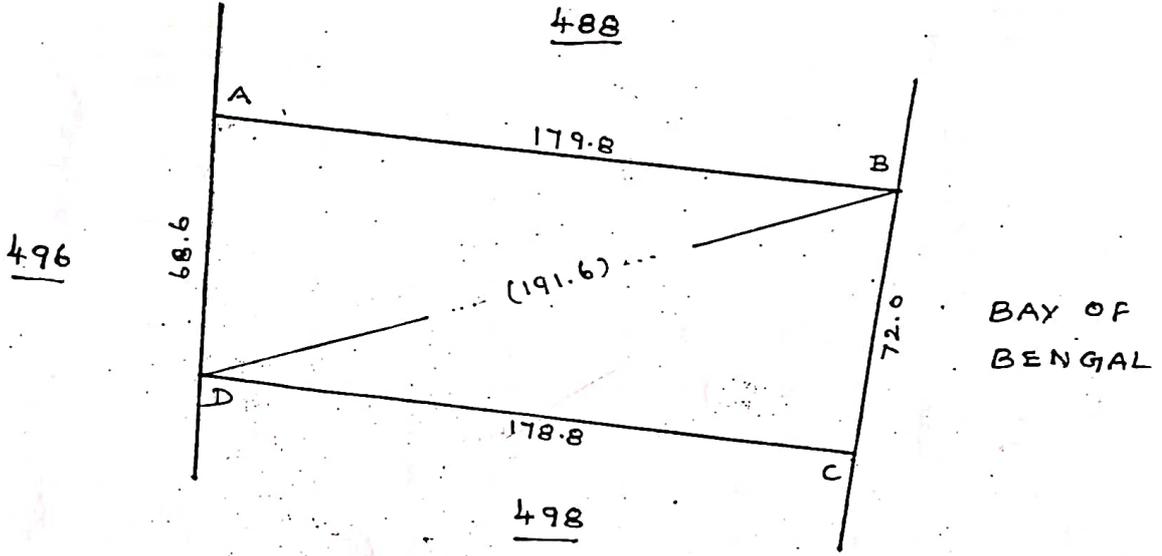
வட்டம் செய்யூர்

கிராமம் {
எண் 120
பெயர் பரமன்கேணி

புல-எண் 497

பரப்பு: ஹெக்டேர்

1 ஏர் 27.5



கிராம நிர்வாக அலுவலர்
எண்: 120, பரமன்கேணி கிராமம்
செய்யூர் வட்டம்
செங்கல்பட்டு மாவட்டம்.

		D	
		191.6	
		167.2	64.8 A
C	64.8	27.2	
		B	

வகைநகல்

28-1-14

அளவு 1: 2000 ம.அ

செய்யூர்
R. சார்ந்த

செங்கல்பட்டு மாவட்டம்

அ-பதிவேடு

District Chengalpattu

Taluk Cheyyur

Village Paramankeni

பி.என்.சி. எண்	பி.என்.சி. எண்	பி.என்.சி. எண்	பி.என்.சி. எண்	பி.என்.சி. எண்	பி.என்.சி. எண்	பி.என்.சி. எண்				பி.என்.சி. எண்			
						சு	பு	பெ	பு	சு	பு	பெ	பு
485	2	485-2	ர	பு	1-1	6	1	85	0	20.00	0	38	963-சொலித்தாந்த கண்டா
485	3	485-1A1	ப	பு	1-1	6	1	85	0	27.62	0	50	2518-பெருந்தாணி
Total For Survey Number- 485													
487	-	487--	ர	பு	1-1	6	1	85	0	73.50	1	37	2076-சி.டி. அருவாசலம்
488	1	488	ப	பு	4-1	6	1	85	1	97.50	3	65	மற்றும் 1 நபர்(கள்) 45-சுரோசல்
488	2	488	ப	பு	4-1	6	1	85	1	74.00	3	22	இன்மென்மென்ட்ஸ் 774-இந்திரா
488	3	488	ப	பு	4-1	6	1	85	1	45.00	2	68	775-பராசக்தி
488	4A	488-4	ப	பு	4-1	6	1	85	0	13.00	0	25	1142-ராஜாமி
488	4B	488-4	ப	பு	4-1	6	1	85	0	11.00	0	20	1146-குருகன்
488	4C	488-4	ப	பு	4-1	6	1	85	0	11.00	0	20	1147-புவனேஸ்வரி
488	4D	488-4	ப	பு	4-1	6	1	85	0	11.00	0	20	கடையர்
488	4E	488-4	ப	பு	4-1	6	1	85	0	11.00	0	20	1148-தண்டபாணி
488	4F	488-4	ப	பு	4-1	6	1	85	0	1.00	0	10	1149-கனிதா
488	4G	488-4	ப	பு	4-1	6	1	85	0	1.00	0	10	1797-முத்துக்குமார்
488	4H1	488-4H	ப	பு	4-1	6	1	85	0	22.00	0	40	1824-டி.எம். முத்துக்குமார்
488	4H2	488-4H	ப	பு	4-1	6	1	85	0	63.00	1	10	45-சுரோசல் இன்மென்மென்ட்ஸ்
488	4H3	488-4H	ப	பு	4-1	6	1	85	0	1.00	0	10	1793-எம்.எஸ். பாவினாஸ் இந்தியா
488	4H4	488-4H	ப	பு	4-1	6	1	85	0	0.50	0	10	பிரைவேட் விட் 1794-முத்துக்குமார்
488	4H5	488-4H	ப	பு	4-1	6	1	85	0	2.50	0	10	1795-முத்துக்குமார்
488	5A1	488-4H	ப	பு	4-1	6	1	85	0	10.50	0	30	1796-முத்துக்குமார்
488	5A2	488-4H	ப	பு	4-1	6	1	85	0	8.50	0	20	1794-முத்துக்குமார்
488	5B	488-5	ப	பு	4-1	6	1	85	0	21.00	0	40	1795-முத்துக்குமார்
488	5C	488-5	ப	பு	4-1	6	185	0	21.00	0	40	1797-முத்துக்குமார்	
488	5D	488-5	ப	பு	4-1	6	185	0	33.50	0	65	1824-டி.எம். முத்துக்குமார்	
488	5E	488-5	ப	பு	4-1	6	1	85	0	51.50	0	95	1143-நிவி என்டர்பிரைசஸ் சென்னை
488	5A	488-6	ப	பு	1-1	6	1	85	2	9.26	3	80	1796-முத்துக்குமார்
488	6B	488-6	ப	பு	1-1	6	1	85	0	18.83	0	30	1243-ராம மோகன் ராவ்
488	6C	488-6	ப	பு	1-1	6	1	85	0	18.83	0	30	2499-V S ராஜ்குமார்
488	6D	488-6	ப	பு	1-1	6	1	85	0	18.83	0	30	2500-வசந்தரா வெற்றி
488	6E	488-6	ப	பு	1-1	6	1	85	0	4.25	0	10	2501-வெற்றி தயாராமி
Total For Survey Number- 488													
489	1	-	அ	பு	0-0-0	0	0	0	0	4.50	0	00	0 கோடுகள்
489	2	489-2	ர	பு	1-1	6	1	85	0	8.50	0	11	556-நீலா ரெட்டி
489	3	489-3	ர	பு	1-1	6	1	85	0	30.00	0	56	556-நீலா ரெட்டி
489	4	489-4	ர	பு	1-1	6	1	85	0	19.50	0	36	556-நீலா ரெட்டி
489	5	-	அ	பு	0-0-0	0	0	0	0	9.00	0	00	0 மற்றவை
489	6A	489-6	ப	பு	1-1	6	1	85	0	4.50	0	08	556-நீலா ரெட்டி
489	6B	489-6	ப	பு	1-1	6	1	85	0	3.50	0	07	556-நீலா ரெட்டி
Total For Survey Number- 489													
490	1	490-1	ர	பு	1-1	6	1	85	0	20.50	0	38	556-நீலா ரெட்டி
490	2	490-2	ர	பு	1-1	6	1	85	0	8.00	0	15	556-நீலா ரெட்டி
490	3	490-3	ர	பு	1-1	6	1	85	0	7.50	0	14	1200-நீலா ரெட்டி
490	4	490-4	ர	பு	1-1	6	1	85	0	22.50	0	42	556-நீலா ரெட்டி
490	5	490-5	ர	பு	1-1	6	1	85	0	33.00	0	61	556-நீலா ரெட்டி

21/12/2024
 கிராம நிர்வாக அலுவலர்
 நெ: 120, பரமன்கேணி கிராமம்
 செய்யூர் வட்டம்
 செங்கல்பட்டு மாவட்டம்.

1	2	3	4	5	6	7	8	9	10	11	12		
493	7	..	0	107	12-2	5	1	87	0	31	0	38	304 ரா. கன்வியம்மாள்.
	8	..	0	107	12-2	5	1	87	0	33	0	67	95 எ. பொன்னுச்சாமி நாயகர் (1), எ. அப்பண்டு நாயகர் (2), எ. விங்கப்ப நாயகர் (3), எ. அரிபுத்திர நாயகர் (4).
	9	..	0	4	14-1	6	0	75	0	07	0	06	447 அ. சடையப்ப நாயகர்.
	10	..	0	4	14-1	6	0	75	0	35	0	26	95 எ. பொன்னுச்சாமி நாயகர் (1), எ. அப்பண்டு நாயகர் (2), எ. விங்கப்ப நாயகர் (3), எ. அரிபுத்திர நாயகர் (4).
	11	..	0	4	14-1	6	0	75	0	07	0	06	447 அ. சடையப்ப நாயகர்.
	12	..	0	4	14-1	6	0	75	0	09	0	07	304 ரா. கன்வியம்மாள்.
	13	..	0	4	14-1	6	0	75	0	09	0	07	95 எ. பொன்னுச்சாமி நாயகர் (1), எ. அப்பண்டு நாயகர் (2), எ. விங்கப்ப நாயகர் (3), எ. அரிபுத்திர நாயகர் (4).
										3	37	5	47
494	1	..	0	4	12-2	5	1	87	0	43	0	60	487 அ. துரைசாமி பிள்ளை (1), அ. நடேசப் பிள்ளை (2).
	2	..	0	மா	12-2	5	1	87	0	32	0	60	95 எ. பொன்னுச்சாமி நாயகர் (1), எ. அப்பண்டு நாயகர் (2), எ. விங்கப்ப நாயகர் (3), எ. அரிபுத்திர நாயகர் (4).
	3	..	0	மா	12-2	5	1	87	1	00	1	87	447 அ. சடையப்ப நாயகர்.
	4	..	0	மா	12-2	5	1	87	0	07	0	13	95 எ. பொன்னுச்சாமி நாயகர் (1), எ. அப்பண்டு நாயகர் (2), எ. விங்கப்ப நாயகர் (3), எ. அரிபுத்திர நாயகர் (4).
	5	..	0	மா	12-2	5	1	87	0	30	0	56	487 அ. துரைசாமி பிள்ளை (1), அ. நடேசப் பிள்ளை (2).
	6	..	0	மா	12-2	5	1	87	0	08	0	15	332 ரா. கன்வியம்மாள்.
	7	..	0	மா	12-2	5	1	87	0	07	0	13
										2	27	3	44
495	0	4	12-2	5	1	25	4	30	5	38
496	0	4	14-1	6	0	75	19	85	14	89	365 மைனர் வெ. வெட்கம் நாராயண ரெட்டி, கார் டியன் G. விஜயராகவ ரெட்டி.
497	0	4	14-1	6	0	75	3	15	2	36	95 எ. பொன்னுச்சாமி நாயகர் (1), எ. அப்பண்டு நாயகர் (2), எ. விங்கப்ப நாயகர் (3), எ. அரிபுத்திர நாயகர் (4).
498	0	4	14-1	6	0	75	20	55	15	41	365 மைனர் வெ. வெட்கம் நாராயண ரெட்டி, கார் டியன் G. விஜயராகவ ரெட்டி.

உப்பங்கழி.

அனாதை.

கிராம நிர்வாக அலுவலர்
தெ: 120, பரமன்கேணி கிராமம்

செய்யுள் வட்டம்
செங்கல்பட்டு மாவட்டம்.

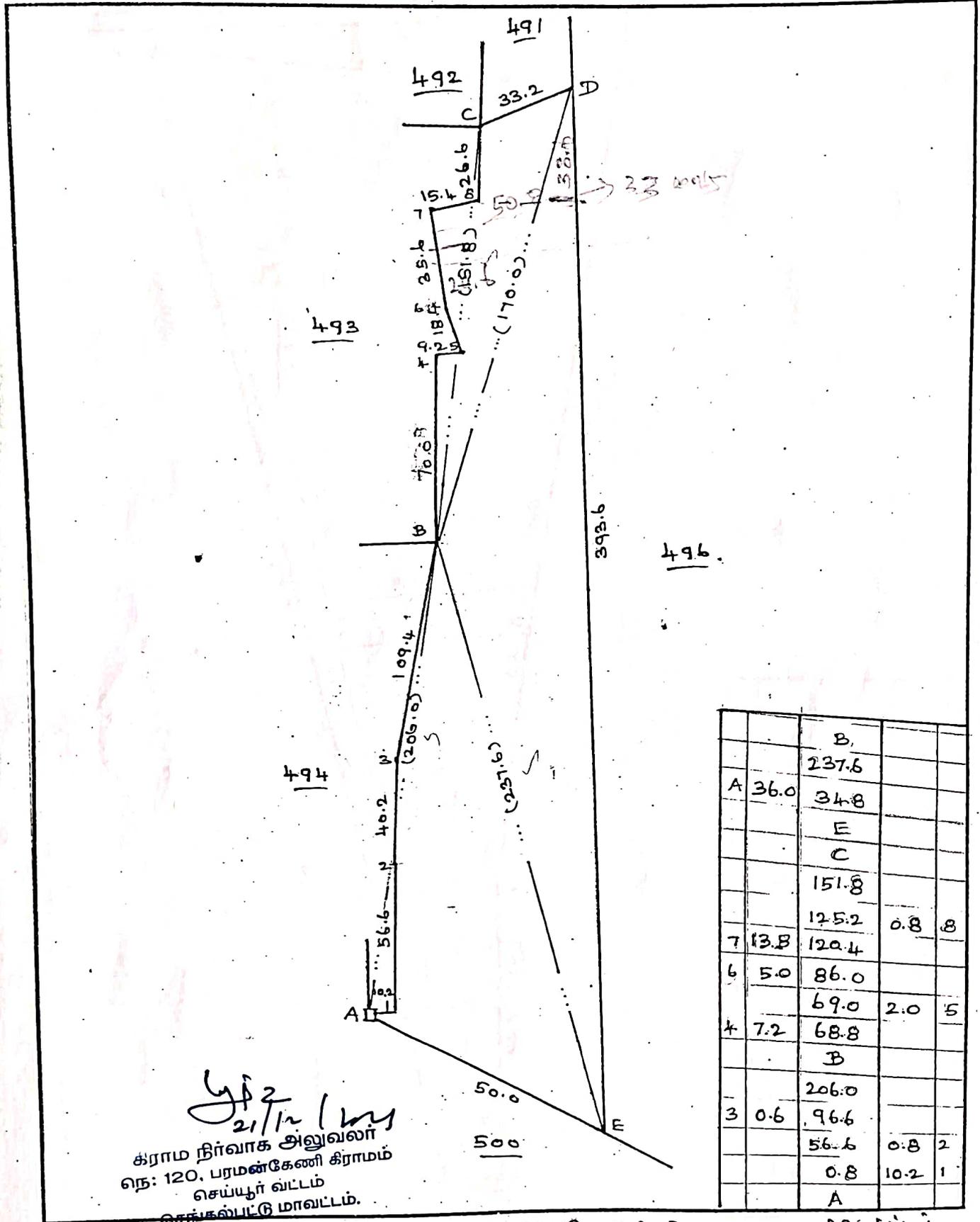
வட்டம் செய்யூர்

கிராமம் { எண் 120
பெயர் பரமன்கேணி

புல.எண் 495

பரப்பு : ஹெக்டேர்

1 ஏர் 74.0



		B		
		237.6		
A	36.0	34.8		
		E		
		C		
		151.8		
		125.2	0.8	8
7	13.8	120.4		
6	5.0	86.0		
		69.0	2.0	5
4	7.2	68.8		
		B		
		206.0		
3	0.6	96.6		
		56.6	0.8	2
		0.8	10.2	1
		A		

21/12/14
கிராம நிர்வாக அலுவலர்
எண்: 120, பரமன்கேணி கிராமம்
செய்யூர் வட்டம்
செங்கல்பட்டு மாவட்டம்.

வரைநர்
[Signature]

அளவு 1:2000 ம.சு

சரிபார்க்கும்
R. சாரந்திரன்
21-2-14

மாவட்டம், தரத்தியம்

அளவைப்படிவ எண். 23

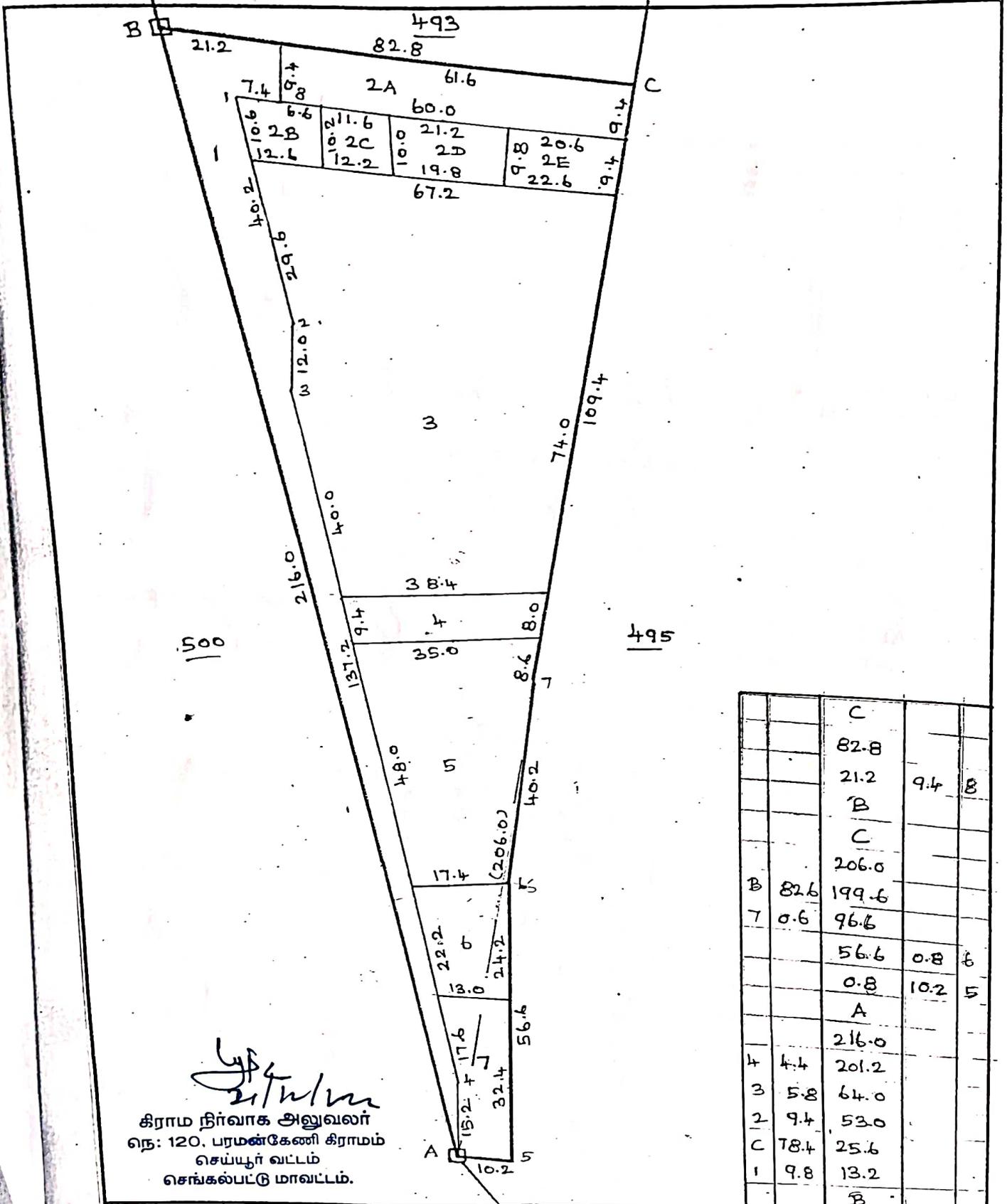
வட்டம் தெய்யூர்

கிராமம் { எண் 120
பெயர் பரமண்கேணி

புல எண் 494

பரப்பு : ஹெக்டேர்

0 ஏர் 92.0



கிராம நிர்வாக அலுவலர்
நெ: 120, பரமண்கேணி கிராமம்
தெய்யூர் வட்டம்
செங்கல்பட்டு மாவட்டம்.

		C		
		82.8		
		21.2	9.4	8
		B		
		C		
		206.0		
B	82.6	199.6		
7	0.6	96.6		
		56.6	0.8	6
		0.8	10.2	5
		A		
		216.0		
4	4.4	201.2		
3	5.8	64.0		
2	9.4	53.0		
C	78.4	25.6		
1	9.8	13.2		
		B		

உதயகர்
மணலா

அளவு 1:1000 மி. மீ

சுப்பிரமணியன்
2-ஆம் பக்கம்

நெ. 306. பரமங்கேணி கிராமம்.

85

1	2	3	4	5	6	7	8	9	10	11	12				
499	..	.	ர	4		14-1	6	0	75	11	92	8	94	484 எ. பொன்னுசாமியும் இன்னும் ஐந்து பேர்களும்*.	உட்பங்கழி.
500	ச	4		69	17		

ஆக மொத்தம் .. 2,756-30 3,079-20
இறவை வஜா 109-08

சுபாய் மூவாயிரத்தி எழு
பத்தி ஒன்பதும் நயா பைசா
என்பது மட்டும்.

* தடவில் விஸ்டைப் பார்க்கவும்.

SETTLEMENT PARTY No. V,
MADRAS,
13th October, 1961.

V. S. VENKATACHARI,
Settlement Officer.

21/12/61

கிராம நிர்வாக அலுவலர்
நெ: 120, பரமங்கேணி கிராமம்
செய்யூர் வட்டம்
செங்கல்பட்டு மாவட்டம்.

17-90-0

1	2	3	4	5	6	7	8	9	10	11	12		
17	15	...	மா	12-2	5	1	87	0	07	167	வ. மாணிக்கம		
	16	...	மா	12-2	5	1	87	0	2	92	கொ. முருகேசன்		
	17	...	மா	12-2	5	1	87	0	5	70			
18	1	...	மா	12-2	5	1	87	0	20	0	37	1 க. C. பத்மநாப நாயுடு.	
	2	...	மா	12-2	5	1	87	0	10	0	19	5 வே. V. K. அப்பாரால் முதலியார்.	
	3	...	மா	12-2	5	1	25	0	11	0	14	80 வி. விவாநந்த ரெட்டி.	
	4	...	மா	12-2	5	1	87	0	21	0	39	209 வை. தாயி.	
	5	...	மா	12-2	5	1	87	0	26	0	49	259 கோ. சுப்பராய கவுண்டர்.	
	6	...	மா	12-2	5	1	87	0	17	0	32	260 வை. ரத்தினம்.	
	7	...	மா	12-2	5	1	87	0	18	0	34	261 வை. நடேசன்.	
	8	...	மா	12-2	5	1	87	0	04	0	07	257 சி. கொள்ளு.	
	9	...	மா	12-2	5	1	87	0	04	0	07	185 எ. அருளுசலம்.	
	10	...	மா	12-2	5	1	87	0	05	0	09	258 பி. மாணிக்கம்.	
	11	...	மா	12-2	5	1	87	0	04	0	07	256 தே. சந்திரமணி.	
	12	...	மா	12-2	5	1	87	0	11	0	21	252 ஊ. பெருமாள்.	
	13	...	மா	12-2	5	1	87	0	09	0	17	50 ரா. கோபால் பிள்ளை.	
	14	...	மா	12-2	5	1	87	0	12				
	15	...	மா	12-2	5	1	87	0	11	0	21	55 ஐ. விவசாயி முதலியார்.	
	16	...	மா	12-2	5	1	87	0	07	0	13	1 க. C. பத்மநாப நாயுடு.	
									1	90	3	26	
19	1	...	மா	13-3	7	0	50	0	31	0	16	55 ஐ. விவசாயி முதலியார்.	
	2	...	மா	13-3	7	0	50	2	32	1	16	1 க. C. பத்மநாப நாயுடு.	
	3	...	மா	12-2	5	1	87	0	10	0	19	55 ஐ. விவசாயி முதலியார்.	
	4	...	மா	12-2	5	1	87	0	13	0	24	109 எ. குமரேச ரெட்டி.	
	5	...	மா	12-2	5	1	87	0	23	0	43	254 ஊ. மொட்டை.	
	6	...	மா	12-2	5	1	87	0	06	0	11	107 எ. நடராஜ ரெட்டி.	
	7	...	மா	12-2	5	1	87	0	08	0	15	252 ஊ. பெருமாள்.	
	8	...	மா	12-2	5	1	87	0	10	0	19	109 எ. குமரேச ரெட்டி.	
	9	...	மா	12-2	5	1	87	0	15	0	28	79 மா. ஸ்ரீமுக ரெட்டி.	
	10	...	மா	12-2	5	1	87	0	13	0	24	50 ரா. கோபால் பிள்ளை.	
	11	...	மா	12-2	5	1	87	0	11	0	21	80 வி. விவாநந்த ரெட்டி.	
									3	72	3	36	
240	1	...	மா	13-3	7	0	50	0	25	0	15	1 க. C. பத்மநாப நாயுடு.	
	2	...	மா	13-3	7	0	50	22	80	11	40	1 க. C. பத்மநாப நாயுடு.	
	3	...	மா	13-3	7	0	50	0	55	0	28	55 ஐ. விவசாயி முதலியார்.	
									23	60	11	81	
241	1	...	மா	13-1	5	1	25	6	80	8	50	139 ச. மாணிக்க நான்.	
	2	...	மா	13-1	5	1	25	4	20	5	25	51 த. மஞ்சனி கிராமணி (1), த. அர்புத்திர கிராமணி (2).	
	3	...	மா	13-1	5	1	25	1	68				
									99	28	13	75	
242	1	...	மா	12-3	7	0	50	0	06	0	06	19 அ. நடராஜ முதலியார் கும. இன்னும் தலைவர்.	

வாய்க்கால்.

வாய்க்கால்.

உப்பங்கழி

மேடு

* தபதில் விவரம் பக்கம்.

21-12-2023
 ADMINISTRATIVE OFFICER
 MUJALYARUPPAM
 TIRUPUR TALUK

District : Kancheepuram

Taluk : Cheyyur

Village : MUDHALIYAR
KUPPAM

சரிபார்க்கப்பட்ட பகுதி	பகுதி எண்	பி.வகை	பாசன ஆக்கம்	இருபக்கவயங்கம்	மண் தரம்	நீர்வை - தொகை		பரப்பு		சொந்த நீர்வை		பட்டாள எண்	குறிப்பு	
						சூ	பை	தொகை	எர்	சூ	பை			
1	null	ர	மானாவாரி		12 - 2	5	4	62	0	5.50	0	24	881-ஸப்போர்டிங் பாஸ்டைம்(இந்தியா) விமிடெட்	
2	null	ர	மானாவாரி		12 - 2	5	4	62	0	9.50	0	43	501-முஜாபி	
3	null	ர	மானாவாரி		12 - 2	5	4	62	0	2.50	0	11	881-ஸப்போர்டிங் பாஸ்டைம்(இந்தியா) விமிடெட்	
4	null	ர	பஞ்சை		0 - null	null	0	0	0	3.00	0	15	691-முஜாபி மற்றும் 1 நபர்(கள்)	
5	null	ர	பஞ்சை		0 - null	null	0	0	0	4.00	0	19	881-ஸப்போர்டிங் பாஸ்டைம்(இந்தியா) விமிடெட்	
6	null	ர	பஞ்சை		0 - null	null	0	0	0	6.00	0	28	881-ஸப்போர்டிங் பாஸ்டைம்(இந்தியா) விமிடெட்	
7	null	ர	பஞ்சை		0 - null	null	0	0	0	5.50	0	24	881-ஸப்போர்டிங் பாஸ்டைம்(இந்தியா) விமிடெட்	
8	null	ர	மானாவாரி		12 - 2	5	4	62	0	4.50	0	21	692-கதிர்வேல் மற்றும் 1 நபர்(கள்)	
Total For Survey Number- 239									1	50.5	3	36		
9	1	null	ர	பஞ்சை	null - null	null	0	0	0	10.00	0	13	687-ராஜகேசரன் மற்றும் 1 நபர்(கள்)	
10	2	null	ர	பஞ்சை	null - null	null	0	0	9	23.00	11	40	687-ராஜகேசரன் மற்றும் 1 நபர்(கள்)	
11	3A	NULL	P	ர	பஞ்சை	1	13 - 1	7	1	24	0	14	193-கோபால் பிள்ளை மற்றும் 1 நபர்(கள்)	
12	3B	NULL	P	ர	பஞ்சை		13 - 1	7	1	24	0	14	687-ராஜகேசரன் மற்றும் 1 நபர்(கள்)	
Total For Survey Number- 240									9	55.5	11	81		
13	1		அ	புறம்போக்கு	0 - 0		0	0	35	5.00	0	00	0	மற்றவை
14	2	null	ர	பஞ்சை	13 - 1	5	3	09	2	75.00	8	50	1321-ஆர் கே. இன்வஸ்ட்மென்ட் மேனேஜிங் பாண்ட்ஸ் முரளிம கோகன்	
15	3	null	ர	பஞ்சை	13 - 1	5	3	09	1	70.00	5	25	1321-ஆர் கே. இன்வஸ்ட்மென்ட் மேனேஜிங் பாண்ட்ஸ் முரளிம கோகன்	
16	4		அ	புறம்போக்கு	0 - 0		0	0	0	64.50	4	00	0	மற்றவை
Total For Survey Number- 241									40	14.5	13	79		
17	1	null	ர	பஞ்சை	12 - 1	7	1	24	0	2.50	0	06	881-ஸப்போர்டிங் பாஸ்டைம்(இந்தியா) விமிடெட்	
18	2		அ	புறம்போக்கு	0 - 0		0	0	0	58.00	0	73	0	அனாதைம்
19	3	null	ர	பஞ்சை	12 - 1	7	1	24	0	33.00	0	41	881-ஸப்போர்டிங் பாஸ்டைம்(இந்தியா) விமிடெட்	
20	4	null	ர	பஞ்சை	12 - 1	7	1	24	0	45.50	0	56	881-ஸப்போர்டிங் பாஸ்டைம்(இந்தியா) விமிடெட்	
21	5	null	ர	பஞ்சை	12 - 1	7	1	24	0	11.00	0	13	881-ஸப்போர்டிங் பாஸ்டைம்(இந்தியா) விமிடெட்	
22	6	null	ர	பஞ்சை	12 - 1	7	1	24	0	43.00	0	54	881-ஸப்போர்டிங் பாஸ்டைம்(இந்தியா) விமிடெட்	

2023-12-23
 VILLAGE ADMINISTRATIVE OFFICER
 52, MUDHALIYAR, KUPPAM
 CHEYYUR TALUK

352

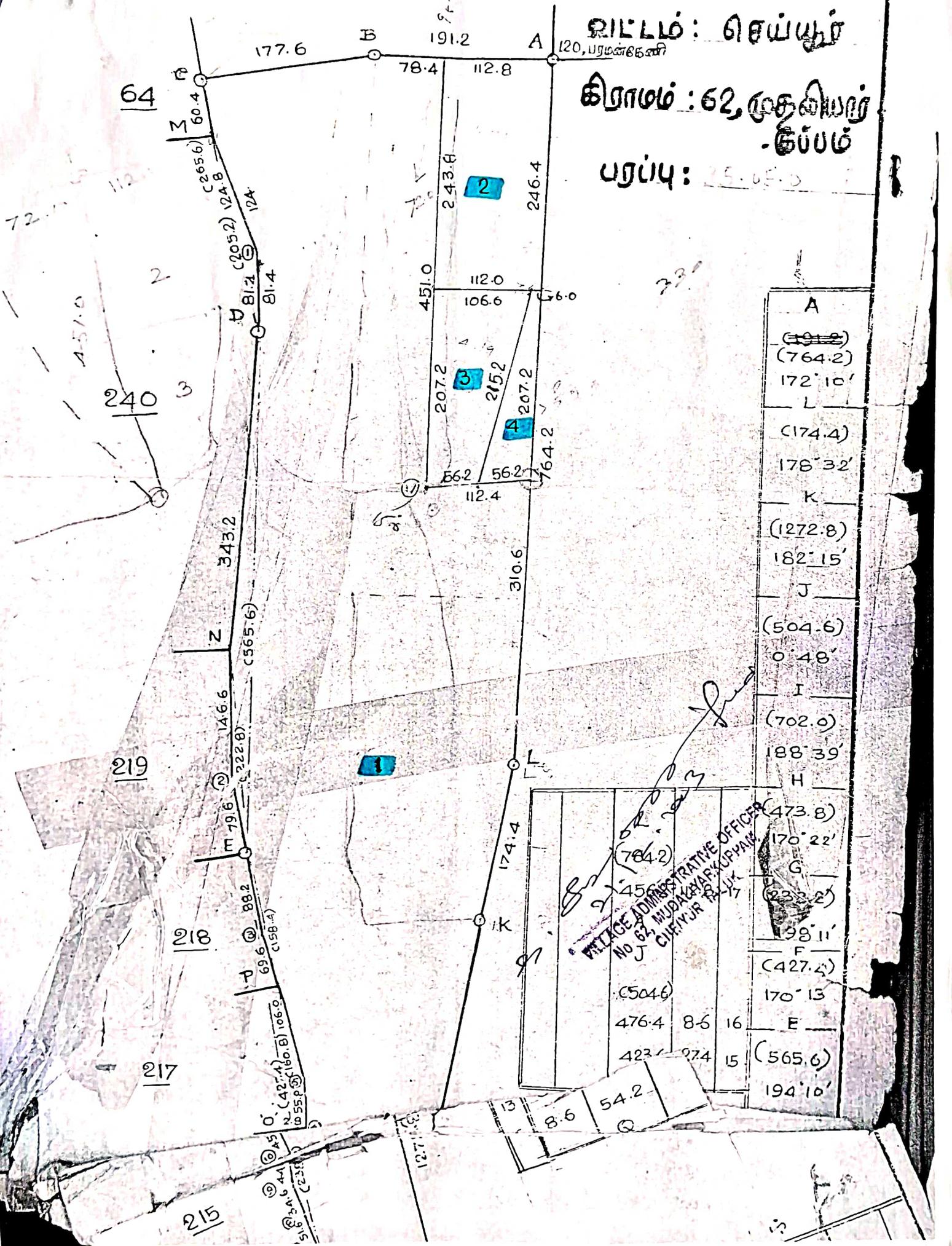
4 வரிசை: 241

மாலை: செங்கல்பட்டுமகர

உரிமை: செய்யூர்

கிராமம்: 62, தெலியூர்
-சீப்பம்

பரப்பு: 25.05.0



A
(764.2)
172° 10'
L
(174.4)
178° 32'
K
(1272.8)
182° 15'
J
(504.6)
0° 48'
I
(702.0)
188° 39'
H
(473.8)
170° 22'
G
(233.2)
198° 11'
F
(427.4)
170° 13'
E
(565.6)
194° 10'

4566
 784.2
 4566 ADMINISTRATIVE OFFICER
 NO 62, MUDALAYAR KUPPAM
 J CHEYVUR

13
 8.6
 54.2